

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

204. C.P. (IB)/252(MB)2024

IN THE MATTER OF

Silveroak Home Appliances Private Limited

Vs

Indian Refrigerator Company Limited

Section 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 09.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: CS Rishabh Sonkeshariya (VC)

For the Respondent: Harsh Kesharia (VC)

ORDER

Reserved for orders.

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)